NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P. No. 142/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 29.06.2017

NAME OF THE PARTIES: M/s. Kolon Investments Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 66 of the Companies Act 2013.

S. No. NAME

DESIGNATION

SIGNATURE

ORDER

CP No. 142/66/NCLT/MB/MAH/2017

Owing to paucity of time, list this matter on 05.07.2017.

Sd/-

V. NALLASENAPATHY

Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR

Member (Judicial)